

(J.H.C.Sch. 1-7)

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From :  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand,  
Ranchi.

File No. XXII (6) / NJA/13-14/Apptt.  
Letter No. /Apptt.  
Dated : September, 2014

To,

Sri Gautam Kumar Choudhary,  
Registrar (Administration),  
High Court of Jharkhand, Ranchi.

Sub. :- Regarding Nomination for attending Academic training Programme scheduled to be held from 06<sup>th</sup> to 07<sup>th</sup> September, 2014 at National Judicial Academy India, Bhopal,.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the **National Conference of State Judicial Academies on Key Issues and Challenges in Judicial Education (Course No. P-839)** scheduled to be held from **06<sup>th</sup> to 07<sup>th</sup> September, 2014** at National Judicial Academy India, Bhopal and request you to keep your laptop with you at the Academy during the Conference period. The Joining Instructions in respect of the aforesaid conference are enclosed herewith.


This is for your kind information and needful.

Yours faithfully,  
Sd/- A.K.Choudhary  
Registrar General

Encl.: As above (06 Sheets)

Memo No...10428-432...../Apptt. dated Ranchi the ..03<sup>rd</sup> September 2014

Copy forwarded to the Member Secretary, JHALSA, Ranchi / the Director, Judicial Academy, Jharkhand, Ranchi for information / the C.P.C., e-Courts Project, J.H.C., Ranchi and Deputy Registrar (Protocol), J.H.C. Ranchi for information and getting up-load the letter on the Court's Website and the Director, National Judicial Academy India, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal-462044 (M.P.) for information and needful in continuation to this Court's memo no. 10425-426/Apptt. dated 03.08.2014 and Accounts General, High Court of Jharkhand, Ranchi for information and needful.

  
03-09-2014  
Registrar General